



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ३, अंक २१]

शुक्रवार, जून १०, २०११/ज्येष्ठ २०, शके १९३३

[पृष्ठे १, किंमत : रुपये १४.००

असाधारण क्रमांक ६७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

ERRATA

In the English Translation of the Maharashtra Municipal Corporations (Second Amendment) Ordinance, 2011 (Mah. Ord. XII of 2011) published in the *Maharashtra Government Gazette*, Extraordinary No. 62, Part VIII, dated the 21st May 2011, at pages 1-22,—

- (a) on page 13, in line No. 28, for “web site”, read “website”;
- (b) on page 15,—
 - (i) in line No. 26, for “sub-section”, read “section”;
 - (ii) in clause 45, in the Marginal Note of section 43A, for “Excercise”, read “Exercise” ;
- (c) on page 18, in line No. 14, for “it”, read “they”;

(१)

भाग आठ — ६७-१